

प्रश्न सं. [क. 4786]

परिशिष्ट- 'अ'


ग्वालियर शहर में अमृत परियोजना के तहत सीवर एवं जलप्रदाय के लिये लाईन खुदाई के दौरान हार्ड रॉक कटिंग को लेकर बनाये गये प्रावधान अनुबंध क्र. 970 दिनांक 04.10.2017, क्र. 935 दिनांक 25.09.2017 के चैप्टर 02 providing laying & Jointing of pipe line के प्रावधान निम्नानुसार है:-

"1.0 Laying of pipe line

1.1 Excavation for pipe line Trenches/horizontal drilling- The pipe line shall be laid by horizontal Drilling. However where it is not possible open excavation will have to be carried out. Tendered rate is supposed to cover cost of all such means either drilling or excavation (soil, rock) by manual, mechanical or blasting."

अनुबंध क्र. 970 दिनांक 04.10.2017, क्र. 935 दिनांक 25.09.2017, क्र. 994 दिनांक 09.10.2017 एवं 932 दिनांक 23.09.2017 के सेक्शन 3, Conditions of contract Part-2 Special Conditions of contract में खुदाई के दौरान हार्ड रॉक कटिंग का प्रावधान निम्नानुसार है:-

"All useful materials like hard rock etc. Excavated by the contractor at site be the property of Employer and shall be issued to the Contractor at the issue rate of Rs. 200/- per cum. It shall be binding on the Contractor to use it as rubble, Metal aggregate etc. after breaking into required size for concrete work and as directed by the Engineer- in-charge.


Sub-Engineer
Urban Administration
& Development


सहायक यंत्री
नगरीय प्रशासन एवं विकास


अनुभाग अधिकारी
मध्यप्रदेश शासन
नगरीय विकास एवं पर्यावरण विभाग